

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. J. R. PULATE  
COURT 29 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 01-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>REPORT</u></b>				
1	SESSIONS CASE	100015/1986	The State Sewree Pl Stn Vs Shivnath Kalipada Dey	APP
<b><u>ARGUMENTS</u></b>				
2	POCSO SPL CASE	100471/2017	The State Wadala TT Police Station Vs Shakil d/o Nabi Ahamad Khan	
3	POCSO SPL CASE	1000592/2018	The State of Colaba Police Station Vs Tayyabali Hussain Lokhandwala	PP
<b><u>HEARING</u></b>				
4	CRI BAIL APPLN	100497/2018	Rakhee madan Chaphekar- Aplcnt. Vs The State of Maharashtra and Dhanashree Abhay Sakhale- Respdts.	Shreeram Shirsat
5	SPL.CASE	170/2020	The State of Maharashtra - Pant Nagar Police Station Vs Arun Sukhdev Salve	PP
<b><u>EVIDENCE PART HEARD</u></b>				
6	POCSO SPL CASE	100444/2014	The State Paydhoni P.S Vs Abdul Salam Abdul Kupus Ansari	
7	POCSO SPL CASE	100078/2015	The State Dharavi P. Stn Vs Subhash Sharanappa Nandepalli	
8	POCSO SPL CASE	100215/2015	The State of D.B.Marg Police Station Vs Mamta Ramesh Singh And Another One	
9	POCSO SPL CASE	100665/2018	The State of BKC Police Station Vs Sherali @ Baba Yasin Shaikh	PP
<b><u>EVIDENCE</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	POCSO SPL CASE	100095/2014	The State Sewree P.S Vs Tarbej Aasir Shaikh and Nasir Aasir Shaikh	
<b>Sub Matter: POCSO SPL CASE/0100159/2016</b>				
11	POCSO SPL CASE	100159/2016	THE STATE OF SEWREE POLICE STATION. Vs KHALIL SHAMSHUDDIN SHAIKH.	
<b>( Main Matter POCSO SPL CASE/0100095/2014)</b>				
<b><u>CHARGE</u></b>				
12	POCSO SPL CASE	100511/2017	The State Agripada Police Station Vs Rafat Anwar Khan and other 1	
13	POCSO SPL CASE	100699/2018	The State of Kalachowki Police Station Vs Rahul @ Laxman Vishnu Pawar	PP
<b><u>ORDER</u></b>				
14	ABA	100231/2020	Tahseen Begum Arshad Mirza And 2 Others Vs State Shivaji Nagar Police Station	Mateen Shaikh
<b><u>COMPLIANCE</u></b>				
15	POCSO SPL CASE	100434/2017	The State Mahim Police Station Vs Fransis Anthony Farnadis and other 6	
<b><u>REPLY/SAY</u></b>				
16	POCSO SPL CASE	100463/2017	The State Cuff Parade Police Station Vs Rahulkumar Nirash Raut	
17	SPL.CASE	100733/2020	The State Of Deonar Police Station Vs Rizwan Hasamuddin Sawant and anr	PP

**APPEARANCE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
18	POCSO SPL CASE	100411/2019	The State of Maharashtra - Khar Police Station Vs Javid Shafikul Shaikh	APP
19	SPL.CASE	100377/2020	The State of Maharashtra - Bandra Police Station Vs Tasleem Sameer Khan @ Tasleem Amir Khan	PP
20	SPL.CASE	100404/2020	The State of Maharashtra - Khar Police Station Vs Rahul Nanasaheb Kanthe	PP
21	SPL.CASE	100630/2020	STATE GOVERNMENT OF PANTNAGAR POLICE STATION Vs RAM RAJU PETEKAR	PP

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. J. R. PULATE  
COURT 29 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 02-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>DORMANT FILE</u></b>				
1	SESSIONS CASE	101022/1997	state of mah Vs VARDHAVNAN SHANTIJI CHOUDHARI ORS.	APP  ADV. SHARIF
<b><u>ARGUMENTS</u></b>				
2	POCSO SPL CASE	100189/2016	THE STATE OF NAVGHAR POLICE STATION. Vs ANVAR HUSEAN ABDUAL KALAM SHAIKH.	Adv. Prakash Wagh
<b><u>HEARING</u></b>				
3	CRI BAIL APPLN	100363/2020	Ananta Uttamrao Randhve - Applicant Vs The State of Maharashtra - Deonar Police Station - Respondent	Pramod Kadam, Amol Patekar and Vishal V Narkar
4	CRI BAIL APPLN	100488/2020	Gallamma Swapnil Pathare --- Applicant Vs The State of Maharashtra - Nehru Nagar Police Station --- Respondent	Kantilal D. Gaikwad
<b><u>EVIDENCE PART HEARD</u></b>				
5	POCSO SPL CASE	100035/2017	SHIVAJI NAGAR POLICE STATION. Vs AFJAL RIYAZ ANSARI	Adv.Nazneen Khatri
<b><u>CHARGE</u></b>				
6	POCSO SPL CASE	100011/2017	WADALA POLICE STATION. Vs VILAS MACHINDRA MANDALE AND ORS.04	
7	SESSIONS CASE	100248/2018	The State of V. P. Road Police Station Vs Altamash Amir Shaikh and 1 Accud.	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
8	POCSO SPL CASE	1000610/2018	The State of Shahunagar Police Station Vs Ramkumar Ramavtar Sharma	PP
9	POCSO SPL CASE	100714/2018	The State of Ghatkopar Police Station Vs Sanjay Rajaram Aamre	PP
10	POCSO SPL CASE	100065/2019	The State of Nagpada Police Station Vs Akhil Aatik Ansari	PP
11	POCSO SPL CASE	100084/2019	The State of Khar Police Station Vs Beepin Rakesh Kadkotra	PP
12	POCSO SPL CASE	100395/2019	The State of Maharashtra - Vikhroli Police Station Vs Sonu @ Irshad Imajuddin Shaikh	APP
13	POCSO SPL CASE	100415/2019	The Staten of Maharashtra - Ghatkopar Police Station Vs Sunil Rajendrprasad Rajbhar @ Sonu @ Gopi	APP
14	POCSO SPL CASE	100435/2019	The State of Maharashtra - Bandra Police Station Vs Sabir @ Salman Ashfaak Khan and Ors. 01	PP
<b><u>COMPLIANCE</u></b>				
15	POCSO SPL CASE	100046/2016	The State Of Kurla Police Station. Vs MOSIN ABDUL GANI SAYYAD	
<b>( Main Matter POCSO SPL CASE/0100046/2016)</b>				
<b>Sub Matter: POCSO SPL CASE/0100046/2016</b>				
16	POCSO SPL CASE	100150/2018	The State of L.T.Marg Police Station Vs Virendra Lalumahatu Mandal	Adv.Ingawale
<b>( Main Matter REMAND APPL POCSO/0100079/2018)</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
17	SPL.CASE	61/2020	The State of Maharashtra - Trombay Police Station Vs Ayyaswami Vayyaburi Pillai	PP
<b><u>APPEARANCE</u></b>				
18	SPL.CASE	114/2020	The State of Maharashtra - Dharavi Police Station Vs Farhan Mohammad Mujahid Shaikh	PP
19	SPL.CASE	133/2020	The State of Maharashtra - Mulund Police Station Vs Dinesh Balu Aahire	PP
20	SPL.CASE	138/2020	The State of Maharashtra- Agripada Police Station Vs Masud Mehamud Qureshi @ Monty	PP
21	SPL.CASE	143/2020	The State of Maharashtra - Colaba Police Station Vs Virendra Jugal Thakur and others 02	PP
22	SPL.CASE	150/2020	The State of Maharashtra - Agripada Police Station Vs Mohammad Salim Shoeb Ansari	PP
23	SPL.CASE	160/2020	The State of Maharashtra - Vakola Police Station Vs Chandrakant Nilkantha Chavan	PP
24	SPL.CASE	100395/2020	The State of Maharashtra - Sewree Police Station Vs Rehan Kamal Shaikh	PP
<b><u>STEPS</u></b>				
25	SPL.CASE	100706/2020	THE STATE OF MAHARASHTRA through Shivajinagar Police Station Vs DILAWAR IBRAHIM HAVALDAR	PP

**N.B.W.UNREADY**

**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 29 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 02-12-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
26	SESSIONS CASE	100435/1985	STATE D.B. MARG P. STN. Vs PAPPA @ DAWOOD BANDUKHAN	
			<b><u>REPORT</u></b>	
27	SESSIONS CASE	101036/1992	The State Vs Ravishankar S. Naidu	
28	SESSIONS CASE	101230/1994	The State Pant Nagar P.Stn Vs Mukesh @ Naeem Mohmed Ijadar Mohmed Ansari	APP
29	SESSIONS CASE	101455/1998	The State Vs Padmini Murgan Tewar 2 ors.	APP
30	SESSIONS CASE	101464/1998	The State Vs Mohd. Sherif Hamza	APP

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. J. R. PULATE  
COURT 29 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 03-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	ABA	102136/2019	Yogesh Babulal Solanki and othrs Vs Khar Police Station	Prashant V. Malik and Vaibhav R. Shah
<b><u>EVIDENCE</u></b>				
2	POCSO SPL CASE	100150/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs LADDAN SHABIR ANSARI @ GOLDEN AND ANOTHER 01	
3	POCSO SPL CASE	100102/2017	DADAR POLICE STATION. Vs SAHIL SACHIN PATKAR	
4	POCSO SPL CASE	100137/2017	BHANDUP POLICE STATION. Vs DINESH EKNATH CHANDANE	
5	POCSO SPL CASE	100673/2018	The State of Ghatkopar Police Station Vs Vishal Mohan Vakhode	PP
<b><u>CHARGE</u></b>				
6	POCSO SPL CASE	100711/2018	The State of Parksite Police Station Vs Kailas Sahebrao Tupe	PP
7	POCSO SPL CASE	100715/2018	The State of Wadala T T Police Station Vs Sachin Dinesh Sharma	PP
8	POCSO SPL CASE	100240/2019	The State of Maharashtra - Dharavi Police Station Vs Mohd. Shahid Abdulae Khan	PP
9	POCSO SPL CASE	100407/2019	The State of Maharashtra - Mahim Police Station Vs Ram Bapu Pawar	PP
10	POCSO SPL CASE	100443/2019	The State of Maharashtra - Vakola Police Station Vs Sagar Sevasingh Rathod	PP



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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
11	POCSO SPL CASE	100439/2019	The State of Maharashtra- Azad Maidan Police Station Vs Naushad Ayub Shaikh	PP
12	POCSO SPL CASE	100488/2019	The State of Maharashtra -Antop Hill Police Station Vs Naushad Bashir Ansari	PP
<b><u>COMPLIANCE</u></b>				
13	POCSO SPL CASE	1000617/2018	The State of Byculla Police Station Vs Kartik Jagdish Anjara	PP
14	POCSO SPL CASE	100708/2018	The State of Chunabhatti Police Station Vs Hari Babu Sidharaju Bgga	PP
15	SPL.CASE	136/2020	The State of Maharashtra - Park Site Police Station Vs Sachin Rama Pagare	PP
<b><u>REPLY/SAY</u></b>				
16	SPL.CASE	100735/2020	The State Of RCF Police Station Vs Saeed Ahmed Izhar Ahmed Khan	PP
<b><u>APPEARANCE</u></b>				
17	SPL.CASE	148/2020	The State of Maharashtra - Parksite Police Station Vs Babasaheb Ashok Kokane	PP
18	SPL.CASE	149/2020	The State of Maharashtra - Cuffe Parade Police Station Vs Shubham Vilas Ghuge	PP
<b><u>REPORT</u></b>				
19	SESSIONS CASE	100459/1984	The State Vs Mohan Kashinath Surve	APP
20	SESSIONS CASE	100226/1992	Nafiz Nasid Khan Vs State Antop Hill p stn.	
21	SESSIONS CASE	100162/1994	State Bhandup P.stn. Vs Jayanti Mogam Naidu 3	

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COURT 29 ADDL SESSIONS JUDGE  
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22	POCSO SPL CASE	100904/2013	The State MIDC P.S Vs Hruday Nimai Malik	
23	POCSO SPL CASE	100368/2014	The State Ghatkopar P.S Vs Kusar Rafik Ali	
24	POCSO SPL CASE	100109/2015	The State Vakola P.S Vs Dargaram Varadram Chaudhari	
25	POCSO SPL CASE	100117/2015	THE STATE OF NAGPADA POLICE STATION Vs SMT. GEETA GANESH ROY AND ANOTHER 01.	

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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT. J. R. PULATE  
COURT 29 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 04-12-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>DORMANT FILE</u></b>				
1	SESSIONS CASE	100872/1987	SUSHILA ASHOK @ RAMAYYA Vs STATE OF MAHARASHTRA	Adv
<b><u>ARGUMENTS</u></b>				
2	POCSO SPL CASE	100133/2014	The State RCF P.S Vs Krishna@ Bala Vyankat Pawar	Adv. Anjali Awasthi
3	POCSO SPL CASE	100025/2015	The State Versova P.S Vs Juned Kasam Turk	Adv. Anjali Patil
<b><u>EVIDENCE PART HEARD</u></b>				
4	POCSO SPL CASE	100046/2014	The State Dharavi P.S Vs Gulam Waris Shaikh@ Devkrushna Ramkrushna Mali and others	
5	POCSO SPL CASE	100511/2015	The State of Mankhurd Police Station Vs Mohd. Safik Aasmohd. Khan @ Butunu	
6	POCSO SPL CASE	100547/2015	The State of Shahunagar Police Station Vs KARAN MAGAR SARVADE.	
7	POCSO SPL CASE	100005/2017	DEONAR POLICE STATION Vs SURESH SUBHASH RANE	Adv. Pradhan
8	POCSO SPL CASE	100487/2017	The State Cuffe Parade Police Station Vs Sham Baburav Naike	
<b><u>CHARGE</u></b>				
9	POCSO SPL CASE	100068/2017	GHATKOPER POLICE STATION. Vs SANTOSH ANANT MOHITE @ SONYADADA	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	POCSO SPL CASE	100424/2017	The State RCF Police Station Vs Arjun Raju Sharma @ Imran	Adv.Yogesh Dalvi
11	POCSO SPL CASE	100172/2018	The State of V.P.Marg Police Station Vs RahulKumar Shambhuprasad Singh	
<b>( Main Matter REMAND APPL POCSO/0100018/2018)</b>				
<b><u>COMPLIANCE</u></b>				
12	SPL.CASE	100614/2020	STATE GOVERNMENT Vs Arifa Irfan Khatib	
<b><u>REPLY/SAY</u></b>				
13	POCSO SPL CASE	1000607/2018	The State of Shivaji Nagar Police Station Vs Dilshad Shagun Khan	PP
14	SPL.CASE	152/2020	The State of Maharashtra - Wadala Police Station Vs Sambhaji Babu Husenkar	PP
<b><u>APPEARANCE</u></b>				
15	POCSO SPL CASE	100136/2018	The State Agripada P. Stn. Vs Vikas Vijay Gupta	
<b>( Main Matter REMAND APPL POCSO/0100057/2015)</b>				
<b><u>REPORT</u></b>				
16	SESSIONS CASE	100752/1999	STATE OF MAHARASHTRA Vs Smt. Vasanti Gopal Pujari	APP
17	SESSIONS CASE	100710/2005	State of Maharashtra Vs Navid Fakir Mohd. Fansopkar	APP
18	SESSIONS CASE	100905/2005	Maharashtra state Vs Irfan Usman Kadri	APP
19	POCSO SPL CASE	100027/2016	The State of Parksite Police Station. Vs VIKAS PRABHULAL PRAJAPATI.	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>EVIDENCE PART HEARD</u></b>				
1	POCSO SPL CASE	100209/2015	The State of Juhu Police Station Vs Dinesh Ramkhilavan Mahato	
2	POCSO SPL CASE	100411/2015	The State of Cuffe Parade Police Station. Vs Abhijit Vishwajit Shah	
3	POCSO SPL CASE	100437/2015	The State Kurla Police Station Vs Lal Mohammed Fakir Mohammed Ansari	
4	POCSO SPL CASE	100527/2015	The State of Nagpada Police Station Vs Smt. Sandhya Satynarayan Gauda	
5	POCSO SPL CASE	100066/2018	The State of Dharavi Police Station Vs Shekhar Ajit Sarkar	Adv.Sachdev
<b>( Main Matter REMAND APPL POCSO/0100954/2017)</b>				
6	POCSO SPL CASE	100143/2018	The State of Ghatkopar Police Station Vs Pramod Rajaram Kamble	
<b>( Main Matter REMAND APPL POCSO/0100058/2018)</b>				
<b><u>CHARGE</u></b>				
7	POCSO SPL CASE	100412/2019	The State of Maharashtra - Deonar Police Station Vs Mohd. Jahagir Mohd. Tahir	PP
8	POCSO SPL CASE	100519/2019	The State of Maharashtra -Antop Hill Police Station Vs Kesto Binoy Bishwas	PP
9	POCSO SPL CASE	100696/2019	The State of Maharashtra - Ghatkopar Police Station Vs Maruti Mahipat Jathar	PP

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10	SPL.CASE	108/2020	The State of Maharashtra - Mankhurd Police Station Vs Omkar Balakram Shakya	PP
<b><u>DORMANT FILE</u></b>				
11	SESSIONS CASE	100805/1991	The State Vs Kasturi Narayan Nair 1 Anr.	APP
12	SESSIONS CASE	100508/1994	StateDharavi P.Stn. Vs Subbroto Sudhir Biswas	APP
13	SESSIONS CASE	100382/1995	The State Vs Rehman Mohd. Kabir	APP

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